

आयकर अपीलीय अधिकरण, कोलकाता पीठ “बी”, कोलकाता
IN THE INCOME TAX APPELLATE TRIBUNAL “B” BENCH: KOLKATA
श्री प्रदीप कुमार चौबे, न्यायिक सदस्य एवं श्री राकेश मिश्र, लेखा सदस्य के समक्ष
[Before Shri Pradip Kumar Choubey, Judicial Member & Shri Rakesh Mishra, Accountant Member]

I.T.A. No. 1664/Kol/2024
Assessment Year: 2021-22

Western Conglomerate Ltd. (PAN: AAAC 9496 Q)	Vs.	ITO, Ward-4(4), Kolkata
Appellant / (अपीलार्थी)		Respondent / (प्रत्यर्थी)

Date of Hearing / सुनवाई की तिथि	26.12.2024
Date of Pronouncement/ आदेश उद्घोषणा की तिथि	17.01.2025
For the assessee / निर्धारिती की ओर से	Shri Anil Kochar, Advocate
For the revenue / राजस्व की ओर से	Shri P. N. Barnwal, CITDR

ORDER / आदेश

Per Pradip Kumar Choubey, JM:

This is the appeal preferred by the assessee against the order of the Ld. Commissioner of Income Tax (Appeals)- Addl/JCIT(A)-1, Vadodara (hereinafter referred to as the Ld. CIT(A) dt. 10.06.2024 for the AY 2021-22.

2. At the time of hearing, a letter dated 26.12.2024 was placed before us from the Ld. A.R requesting the Bench to allow the withdrawal of the appeal. Accordingly accepting the request of the assessee we dismiss the appeal as withdrawn.

In the result, the appeal of the assessee is dismissed as withdrawn.

Order is pronounced in the open court on 17th January, 2025

Sd/-
(Rakesh Mishra/राकेश मिश्र)
Accountant Member/लेखा सदस्य

Sd/-
(Pradip Kumar Choubey /प्रदीप कुमार चौबे)
Judicial Member/न्यायिक सदस्य

Dated: 17th January, 2025

SM, Sr. PS

Copy of the order forwarded to:

1. Appellant- Western Conglomerate Ltd., 3A, Hare Street, Ashoka House, Room No. 302, Kolkata-700001
2. Respondent – ITO, Ward-4(4), Kolkata
3. Ld. CIT(A)- Addl./JCIT(A)-1, Vadodara
4. Ld. PCIT- Kolkata
5. DR, Kolkata Benches, Kolkata (sent through e-mail)

True Copy

By Order

Assistant Registrar
ITAT, Kolkata Benches, Kolkata